

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No. 20/2018
OA No. 3585/2015**

New Delhi this the 10th day of August, 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Umesh, Aged about 27 years,
D/o Bakjeet,
R/o D-3/280, Sultan Puri,
New Delhi

- Applicant

(By Advocate: Mr. Devik Singh for Mr. Naresh Kaushik)

Versus

1. Shri Deepak Mohan Spolia,
Chief Secretary,
Government of NCT,
Players Building, IP Extension,
New Delhi
2. Sh. Anil Kumar Singh,
Chairman,
Delhi Subordinate Services Selection Board,
FC-18, Industrial Area,
Karkardooma (Near Railway Reservation Centre)
New Delhi-110092
3. Sh. Puneet Kumar Goel,
Commissioner,
South Delhi Municipal Corporation,
Civic Centre, 4th Floor, Minto Road ITO,
New Delhi-110002
4. Sh. Madhup Vyas,
Commissioner,
North Delhi Municipal Corporation,
Dr. SPM Civic Centre,
Minto Road, New Delhi-110002

- Respondents

(By Advocates: Ms. Harvinder Oberoi and Mr. RK Jain)

ORDER (Oral)

Ms. Nita Chowdhury, Member (A):

Both the parties appear. Counsel for the respondents informs that the result has been declared and the applicant has been

selected. Counsel for the applicant confirms the same. Hence, the CP is closed in view of the full compliance of the order of the Tribunal dated 02.07.2017 in OA No. 3585/2015. No costs.

(S.N. Terdal)
Member (J)

(Nita Chowdhury)
Member (A)

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